

**CIRCULAR**

Sub: Courts - Saturdays declared as working days for the Offices of the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Orders issued.

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In order to cope up with the work in the Subordinate Courts, including the Courts in Union Territory of Puducherry, which is continuing with heavily reduced staff, and keeping in view the current situation, it is found necessary to introduce the system of six-day working week in the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry as well, since the load of work is likely to increase heavily in the times to come due to the COVID-19 lockdown.

Therefore, it is directed that the Offices of the Subordinate Courts in all the Districts in the State of Tamil Nadu and in the Union Territory of Puducherry, shall function on all Saturdays as well with present office timings, except those Saturdays declared as Public Holidays and 2<sup>nd</sup> and 4<sup>th</sup> Saturdays of the month.

**HIGH COURT, MADRAS  
DATED : 02-06-2020**

**Sd/- C.KUMARAPPAN  
REGISTRAR GENERAL**

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers, High Court, Madras and Madurai Bench.
  
05. All Heads of Sections, High Court Madras and Madurai Bench.
  
06. All the Principal District Judges/District Judges
07. The Principal Judge, City Civil Court, Chennai
08. The Chief Judge, Court of Small Causes, Chennai
09. The Chief Metropolitan Magistrate, Egmore, Chennai
10. All the Chief Judicial Magistrates.
11. The Administrator General and Official Trustee, Chennai
12. The Chief Judge, Puducherry.
13. The Chief Judicial Magistrate, Puducherry.
14. The Member Secretary, Pondicherry Legal Services Authority, Pondicherry
15. The Member Secretary, Tamil Nadu State Legal Services Authority Chennai
16. The Record Keeper, A.D. Records, High Court, Madras.

[with a direction to  
communicate to all Officers  
and staff members functioning  
in their respective District/  
Unit]

Copy to :

01. The Accountant General, Anna Salai, Chennai- 18.
02. The Pay and Accounts Officer, High Court Campus, Madras.
03. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.
04. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
05. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
06. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
07. The Press Reporters, High Court, Madras.
08. The Director, All India Radio, Chennai-4 (News Division).

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